

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
आदेश पत्र
ORDER SHEET

आवेदन सं० 200

ORIGINAL APPLICATION No. 127th of 2004

आवेदक
Applicant(s)

K.G. Gopinathan
and another

प्रत्यर्थी

Respondent(s)

1st Chairman P.W. Board,
New Delhi and 3 or

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for

Applicant(s)

Mr. K.A. Abraham

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for

Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख :

Date of Presentation :

7-6-04

पंजीकरण की तारीख :

Date of Registration :

24/6/04

विषय :

Subject :

Inclusion of DA
in DCR

तैनाती की तारीख :

Date of Posting :

25/6/04

Stamp
24/6/04

25th June 2004 (5)

AVH

C.I

Mr. K.A. Abraham
Mr. Sunil Jose

MA 429/04 for joining together is allowed.

Mr. Sunil Jose, advocate, takes notice for respondents.

Heard. Application is admitted.

Respondents are directed to file reply statement within 4 weeks with a copy to the applicants who may file rejoinder within 2 weeks thereafter.

List for completion of pleadings before RC on 11.8.04

AVH(VC)

aa.

Notice issued to
R-4 on 28.6.04

Notice Served on R-4 on 3/7/04

28.6.04
Reply
Statement not filed

10.8.04

रजिस्ट्री के टिप्पण
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RC

Mr. Biju Martin represented
Mr. K. A. Abraham for applicants.
None for respondents.

No reply filed yet. Call
on 22.09.2004.


11.08.2004

Re: 21/9/04
Reply not filed.

RC

Mr. Biju Martin represented
Mr. K. A. Abraham for applicant.
None for respondents.

No reply filed yet. Call
on 04.11.2004.

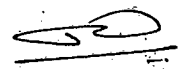

22.09.2004

Re: 3/11/04
Reply not filed.

RC

Mr. Biju Martin represented
Mr. K. A. Abraham for applicants.
Mr. Sunil Jose for R 1 to 3.
None for R 4.

No reply filed yet. As
last chance call on 14.12.04.


04.11.2004

Reply by R 1-3 filed
on 7-12-04.

Re: 9/12/04

(16/6) 19/4

14.03.2005

KVS

C-II


(6)

Mr. K. A. Abraham
Mr. Sunil Jose, (R 1-3)

At the request of the learned counsel on both
sides, the case is adjourned.

Post after a month.

By order,


C.O(II)
14.03.2005

vs

18-4-2005

KVS (JM)

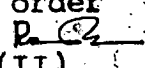
C-II

(14) Mr KA Abraham (rep Mr TA Rajan)

When the matter came up for hearing,
it was submitted that the counsel for the
applicants is laid up and sought an adjourn-
ment.

Post after vacation.

By order


CO(II)
18-4-2005

ak

27.5.05

HPD

C-II

(8)

Mr. Sunil Jose, ACGSC (rep)

The learned counsel for the respondents
sought 2 weeks more time. Granted. Post
after two weeks.

By order


C.O

kkj

Proforma of Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

No reply - filed by R-4.
Rejoinder to reply by
R1-3 not filed.

R
13/12/04

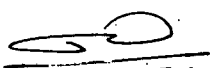
No sitting in RC on 14/12/04.
Renotified to 16/12/04.

28
13/12/04.

RC

Mr. Biju Martin represented Mr.
K.A. Abraham for applicants.
None for respondents.

Reply on behalf of R 1 to 3
is on record. No reply from
R 4 though served. Rejoinder,
to the reply, if any, filed
by 02.01.2005 be taken on
record and thereafter list
before SB for final hearing.


16.12.2004

Not posted on 06/9/05 as Hon'ble Court
has ordered to post similar cases
together.

21
17/10

Common final order verified
17/10/05
Col.

Final Order OA 945/03

01.07.2005
(24)

SN(VC)

C-I

Mr. K.A. Abraham
Mr. Sunil Jose, R (1-3)

It is stated that the matter is pending with
the Hon'ble Supreme Court and is likely to
come up in August. Registry is directed to list
out all similar OAs/pending before the Hon'ble / on the
Supreme Court and list all of them together. issue

Post on 06.09.2005.

Chauhan
SN(VC)
01.07.2005

vs

17.10.2005
(28)

KVS(JM)

C-II

Mr. K.A. Abraham
Mr. Sunil Jose, ACGSC

Court.

Heard. Common order pronounced in open

KVS(JM)
17.10.2005

vs

Form No. 4 — Continuation Sheet

<p>रजिस्ट्री के टिप्पण Notes of the Registry</p>	<p>अधिकरण के आदेश Orders of the Tribunal</p>

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LIST OF PAPERS

OA. 474 / 2004

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		
1.	7/6	12004		Proceedings	3 Pages
2.	17/10	12005		Final Orders	44 Pages

①

①

7/6/2004 OA

②

" Vakkeelath

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③

7/12/04 Reply statement

④

29/6/2004 m/a